

B
C.A.No. 6581 OF 2002
ITEM No.3

Court No. 4

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.No.1 in Civil Appeal No.6581/2002

M/S. ROLLATAINERS LTD.

Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE, DELHI

Respondent (s)

(With Appln(s). for stay)

(With Office Report)

With

I.A.No.1 in C.A.No.6635/2002 (for stay and office report)

Date : 30/01/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)Mr. V. Lakshmikumaran, Adv.

Mr. A.R. Madhav Rao, Adv.

Mr. Alok Yadav, Adv.

Mr. V. Balachandran,Adv.

For Respondent (s)Mr. L.N. Rao, ASG.

Ms. Vibha Datta Makhija, Adv.

Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following

O R D E R

List the matter for final hearing in the last week of

March, 2004.

(PAWAN KUMAR)

Court Master

(PREM PRAKASH)

Court Master